

(b) The allegations relate to closure of establishments and retrenchment, discharge and suspension of workers in West Bengal.

(c) The State Government have taken suitable action on the complaints. The Central Government have also taken appropriate action on the cases falling under their jurisdiction. Most of the allegations were not established on enquiry.

NEW RADIO STATIONS IN N.E.F.A.

314. SHRI SITARAM JAIPURIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration for setting up new radio stations in N.E.F.A. area;

(b) if so, what is the number of such stations and where they will be set up; and

(c) when they are likely to be set up?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH): (a) No, Sir.

(b) and (c) Do not arise.

315. [*Transferred to the 14th March, 1963.*]

316. [*Withdrawn*]

COAL MINES PROVIDENT FUND

317. SHRI P. K. KUMARAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Board of Trustees, Coal Mines Provident Fund have recommended that the rate of interest should be 4½%;

(b) if so, whether Government have examined the recommendation; and

(c) what decision Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) Yes.

(b) and (c) The matter is under consideration.

ORDNANCE FACTORIES

J SHRI SITARAM JAIPURIA: \ SHRI ABDUL GHANI:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to set up more ordnance factories in order to meet heavy defence requirements; and

(b) if so, how many such factories will be set up and where they will be located?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) It is not in the public interest to disclose the number and locations of the new Ordnance Factories to be set up.

ANTI-JEWISH PROPAGANDA BY 'AL-ARAB' OF ARAB LEAGUE OFFICE

319. SHRI SUNDARMANI PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the anti-Jewish propaganda is carried on from time to time in the official organ of Arab League Office in New Delhi, i.e., "Al-Arab" fortnightly particularly in the issue of 22nd February, 1953, Vol. 2 No. 9 (Page 3); and

(b) if so, what steps Government propose to take against the journal which is doing racial propaganda against a particular religion?